MR. CHAIRMAN: Now, the hon. Prime Minister.

SHRI J. M. BISWAS (Bankaura): The Punjab ministry has lost the confidence of the Assembly. (Interruptions).

MR. CHAIRMAN : Order, order. I have called the Prime Minister.

SHRI J. M. BISWAS: I want to know whether the Prime Minister has received any further information in this regard. (*Interruptions*)

MR. CHAIRMAN: The hon. Prime Minister.

16.36 hrs.

STATEMENT RE: EARTHQUAKE IN GUJARAT

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): Sir, we are all greatly distressed over the damage to life and property caused by the earthquake in Gujarat on Monday. My colleague, Shri D. R. Chavan has already made a statement on the subject in the House.

According to the report received from the State Government, in Broach and surrounding villages I man, 6 women and 16 children have lost their lives and 144 persons have been admitted to hospital, mostly with grievous Injuries. Between 150 to 175 houses have either collapsed or have become unfit for further habitation and another 2000 to 2500 have been partially damaged.

The State Government rushed medical teams from Surat and Baroda, and granted immediate cash relief to the families of the affected persons. They have informed us that other relief measures are also being taken up.

We are in touch with the State Government and are awaiting further details. Yesterday, a token grant of Rs. 51,000/- from the Prime Minister's National Relief fund has been made to the State Government for immediate relief.

As my colleague Shri D. R. Chavan has said, a detailed study of the earthquake will be carried out. The head of the seismological organisation, a senior Engineer of the Central Water and Power Commission and officers of the Geological Survey are being deputed for the purpose.

We send our sympaties to the Government and people of Gujarat especially to those femilies who have been affected by this disaster.

MR. CHAIRMAN: The House will now take up Supplementary Demands... (Interruptions).

श्री इसहाक सम्भली (ग्रमरोहा): क्या यह सही हैं कि गुजरात गवनें मेंट को इंजीनियर्ज ने बताया था कि वहां पर इस तरह का खतरा है; अगर हां, तो गुजरात गवनें मेंट ने क्या कार्यवाही की ?

[شری سحاق سمجعلی زامرویس) ببا بربیجی بیری گجرات گودنسنش کی انجنیرزے بتا یا هاکر وال پر اس طرح کا خطرہ ہے اگر ال - تو گجرات گوذنٹ - نے کیاکا رروائی کی ؟]

MR. CHAIRMAN 1 No questions are permitted on this statement of the Prime Minister. It is enough now.

16.40 hrs.

DEMANDS* FOR SUPPLEMENTARY
GRANTS (MANIPUR), 1969-70; THE
MANIPUR BUDGET, 1970-71;
AND DEMANDS FOR GRANTS
(MANIPUR), 1970-71;

MR. CHAIRMAN: The House will now take up disccussing and voting on the Supplementary Demands for Grants in respect of the Union territory of Manipur

^{*}Moved with the recommendation of the President.